

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-108

IB-910/(ND)/2020

IN THE MATTER OF:
Avon Ispat & Power Limited
Vs.
Hema Engineering Industries Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION
U/s 9 IBC code 2016

Order delivered on 16.10.2020


CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:
For the Applicant/OC :
For the Respondent/CD :
For the Intervener :

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 18.11.2020 as per the directions of Hon'ble Members.

Surjit


(MADHU NARULA)
COURT OFFICER